

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 206/TT/2012

Date: 1.11.2013

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Determination of Transmission Tariff of assets under ERSS-IV in
Eastern Region

Sir,

I am directed to refer to your affidavit dated 24.7.2013 on the above mentioned petition and to request you to furnish the following information on affidavit, with advance copy to the respondents/ beneficiaries, latest by 18.11.2013:-

- a. Actual DOCO of Asset-III with reasons of delay along with PERT chart/ Network to prove that the delay for the said reason falls in the critical activity;
- b. Reason for including Asset-III in the instant petition, which was not approved in the Standing Committee.
- c. Reason for not including 400 kV bay in Form-2 of Asset.
- d. In Asset-III there is **250%** variation in Control relays and protection panel, **279%** variation in Foundation for Structures, **175%** in Bus-Bar/conductor/insulators. The reasons for the variation in cost with documentary proof;
- e. Data for capital cost benchmarking in accordance with the Commission's orders dated 27.4.2010 and 16.6.2010 of 765/400 kV Transmission Lines and Sub-Stations.

Yours faithfully,

Sd/-
(P. K. Sinha)
Asst. Chief (Legal)